## To be published in the Gazette of India Extraordinary Part-II, Section - 3, Sub-Section (ii) Government of India Ministry of Commerce & Industry Department of Commerce Directorate General of Foreign Trade

Notification No. 46/2015-2020

New Delhi, Dated: 215 December, 2020

Subject: Amendment in Import Policy Condition for de – notifying STC as an STE for import of Copra and Coconut Oil under Chapter 12 and 15 of ITC (HS), 2017, Schedule – I (Import Policy).

**S.O.** (E): In exercise of powers conferred by Section 3 of FT (D&R) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy, 2015-2020, as amended from time to time, the Central Government, hereby amends the policy conditions of the following Exim Codes as under:

Exim Code	Item	Policy	Existing Policy	Revised
	Description		Condition	Policy Conditions
1203 00 00	Copra	State	Import allowed through	Import allowed through
		Trading		MMTC subject to Para 2.20
	1	Enterprise	of Foreign Trade Policy.	of Foreign Trade Policy.
1513 11 00	Coconut (copra) oil and its fractions: Crude oil	State	Import allowed through	Import allowed through
			STE subject to Para 2.20 of Foreign Trade Policy	STE, except STC, subject to
				Para 2.20 of Foreign Trade
				Policy.
1513 19 00	Coconut (copra) oil and its fractions:		STE subject to Para 2.20 of	Import allowed through
				STE, except STC subject to
				Para 2.20 of Foreign Trade
				Policy.

Effect of this Notification: Import of Copra under HS Code 1203 00 00 is allowed through MMTC; while import of Coconut oil- under HS codes 1513 11 00 (Crude) and 1513 19 00 (Others) is allowed through STEs, except STC.

This issues with the approval of Minister of Commerce & Industry.

(Amit Yadav)

Director General of Foreign Trade

& ex-officio Additional Secretary to the Government of India

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F.No: 01/89/180/36/AM-14/PC-2[A] / e - 2273

**Note:** The principal notification No. 36/2015-2020, dated the 17<sup>th</sup> January, 2017 was published in the Gazette of India, Extraordinary vide number S.O. 172 (E), dated the 17th January, 2017.